

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SANJAY LEASING LIMITED

Registered Office: 310, Veena Chambers, 21, Dalal Street, Fort, Mumbai - 400 023

The details subsequent to the completion of the offer made vide Public Announcement published on March 29, 2010 ("Public Announcement" or "PA") & Corrigendum Public Announcement published on June 25, 2010 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Ketan Kothari, Mrs. Mohini Devi Kothari, Mrs. Devkumari Kothari, Mrs. Kalavati Kothari, Mr. Rakesh Kothari and Mr. Ashish Doshi ("Acquirers") to acquire upto 1,60,000 Equity Shares representing 33.33% of the Voting Capital/Equity Share Capital of Sanjay Leasing Limited (the "Target Company") at a price of Rs. 33.00 (Rupees Thirty Three Only) per fully paid up Equity Share, is as under:

1. Name of the Target Company	Sanjay Leasing Limited
2. Name and Address of the Acquirers	Mr. Ketan Kothari , 504, Rajendra Vihar, Gilder Lane, Lamington Road, Mumbai- 400008, Mrs. Mohini Devi Kothari , Flat No. 502, 5 th Floor, Sandhya Bldg, A-Wing, Walkeshwar Road, Plot No. 22, Mumbai – 400006, Mrs. Devkumari Kothari , A/43, Bharat Nagar, 3 rd Floor, Grant Road, Mumbai-400007, Mrs. Kalavati Kothari , 1502, 15 th floor, Tardeo Tower, 75/B, Tardeo Road, Mumbai - 400034, Mr. Rakesh Kothari , A/43, Bharat Nagar, 3 rd Floor, Grant Road, Mumbai-400007, and Mr. Ashish Doshi , 1-B, 1 st Floor, Quest End, Cuffe Parade, Mumbai - 400005,
3. Name of Manager to the Offer	Chartered Capital And Investment Ltd
4. Name of Registrar to the Offer	None
5. Offer Details:	
a. Date of opening of the offer	June 30, 2010, Wednesday (As per revised schedule)
b. Date of closing of the offer	July 19, 2010, Monday (As per revised schedule)
6. Details of the Acquisition:	

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Price payable to shareholders in the open offer (for fully paid up share)	Rs.33.00 per fully paid up Equity Share		Rs.33.00 per fully paid up Equity Share	
(2)	Shareholding of acquirers before Share Purchasing Agreement /PA	Nil (0.00)		Nil (0.00)	
(3)	Shares acquired through Share Purchase Agreement	96,600 (20.13%)		96,600 (20.13%)	
(4)	Shares acquired in the open offer	1,60,000 (33.33%)		12,400 (2.58%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 52,80,000		Rs. 4,09,200	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirers including PACs (2+3+4+6)	2,56,600 (53.46%)		1,09,000 (22.71%)	
(8)	Pre and Post offer shareholding of public [no. of shares and %]	Pre offer	Post offer*	Pre offer	Post offer*
		3,83,400 (79.87%)	2,23,400 (46.54%)	3,83,400 (79.87%)	3,71,000 (77.29%)

7. Status of Escrow Account : Released.
8. Payment of Interest : Not Applicable
9. Status of Investor complaints : There is no investor complaint relating to the open offer.
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirers accepts full responsibility for the information contained in this Public Announcement and are solely responsible for the obligations of the acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued on behalf of the acquirer by
Manager to the Offer



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